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No. KSPCB/RO-BOM/EO/NGTOA No 312/2022/2022-23/ 1854.

Dated:

To,

06 SEP 2022

**The Member Secretary**  
Karnataka State Pollution Control Board,  
Parisara Bhavan, No.49,  
Church Street  
Bengaluru - 560001.

Kind Attn: Law Officer.

Sir,

Sub: Forwarding of Latest inspection report with respect to Hon'ble NGT matter OA No 312/2022 pertaining to the Burial ground inside Kembhattahalli Lake, Bengaluru-reg.

- Ref: 1. The Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 06.05.2022 in respect of OA No. 312/2022.  
2. Joint inspection of the committee on 07.07.2022.  
3. This office received the mail from Board office and also from Sri Mukesh Kumar, Advocate/Govt 17.08.2022.  
4. Inspection of the location by the undersigned on 05.09.2022.

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Adverting to the above the grievance made by Mr. Vilasisni Ram Kumar and others had grievance against Burial ground inside the Kembhattahalli Lake in violation of Environmental norms after the lake was handed over to the BBMP at the start of 2020 by demolishing the wall which was being built to demarcate the burial ground from the lake premises, the Hon'ble NGT, Principal Bench, New Delhi has passed an order Dated 06.05.2022.( OA No.312/2022), Vide ref (1).

In order to implement the Hon'ble NGT, Principal Bench order No.312 dated 06.05.2022, the Board Office issued office Memorandum(OM) No. KSPCB/NEIA-OB/O/NGT-312/2022-23/1854, dated: 10.06.2022. As per this direction the Joint committee visited the Kembhattahalli Lake on 07.07.2022 vide ref (2). The detailed action taken report is prepared by the committee

and is forwarded to the Board office and also mailed to the Hon'ble NGT through e-mail, on mail id [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) , on 05.08.2022.

In connection to this, e-mail received from Board office and also from Sri Mukesh Kumar, Advocate/Govt Counsel with respect to the OA NO. 312/2022, suggesting that provides the current status with photographs. In this regard the location was inspected by the undersigned as cited under ref (4). The latest inspection report is prepared and it is enclosed for further needful action.

This is for your kind information and further needful.

Yours faithfully,  
Sd/-  
**Environmental Officer**  
**RO-Bommanahalli**

**Copy to:**

1. Complainant-Through e-mail [lexregula@gmail.com](mailto:lexregula@gmail.com) for information and needful action.
2. Case file.

  
**Environmental Officer**  
**RO-Bommanahalli**

**INSPECTION REPORT OF SRI SUDHAKAR K S , EO, KSPCB, RO-BOMMANAHALLI, BANGALORE.**

**Ref:** NGT order w.r.t. OA NO. 312/2022, pertaining to the burial ground inside the Kembatahalli Lake, Bangalore .

**Preamble:**

Mr. Vilasisni Ram Kumar and others had grievance against Burial ground inside the Kembattahalli Lake Premises at Thalaghattapara. The applicants have complained that there have been multiple burials at the lake premises and is in violation of Environmental norms after the lake was handed over to the BBMP at the start of 2020 by demolishing the wall which was being built to demarcate the burial ground from the lake premises which is nothing but as systematic approach of encroachment on lake. The same has been admitted in Hon'ble NGT, Principal Bench in the name of Original Application No. 312/2022.

The Hon'ble NGT, Principal Bench had passed an order dated 06.05.2022 with respect to Original Application NO. 312 of 2022, regarding burial ground inside the Kembattahalli Lake in violation of the environmental norms after the lake was handed over to the BBMP at the start of 2020 by demolishing the wall which was being built to demarcate the burial ground from the lake premises. In the said order, Hon'ble NGT has appointed a Joint Committee comprising of **Deputy Commissioner, Bangalore Urban District, Officer from State Wetland Authority, Commissioner, Bruhat Bengaluru Mahanagara Palike and State PCB** directed the Joint Committee to undertake site visits, look into the grievances of the applicants and take requisite remedial action by following due process of law. Factual and action taken report may be furnished within two months by e-mail and also Karnataka State Pollution Control Board has been made as Nodal agency for co-ordination and compliance.

In order to implement the Hon'ble NGT, Principal Bench order No.312 dated 06.05.2022, the Karnataka State Pollution Control Board had passed an Office Memorandum(OM) No. KSPCB/NEIA-OB/O/NGT-312/2022-23/1854, dated: 10.06.2022, consists of the following Departments.

1. The Deputy Commissioner, Bangalore Urban District as Joint Committee Chairman.
2. The Member Secretary, State Wetland Authority, Department of Ecology and Environment, MS Building, 7<sup>th</sup> floor, Near Vidhana Soudha, Ambedkar Veedhi, Bangalore 560 001 nominated as Member.
3. The Joint Commissioner from Bruhat Bangalore Mahanagara Palike, NR Square, Bangalore 560 002 nominated as Member.
4. The Senior Environmental Officer, Zonal Office- BNG-South Zone, nominated as Member.

5. The Environmental Officer, Regional Office-Bommanhalli, KSPCB nominated as Member Convener.

Accordingly, the Regional office, Bommanahalli addressed the letter to the member of different Departments to attend the site visit. As per this, the committee has joined at Kembatahali lake on 07.07.2022 with following different Departments.

1. The Deputy Commissioner, Bangalore Urban District, K.G.Road, Bangalore-56009
2. The Member Secretary State Wetland Authority, Department of Ecology & Environment  
708, MS Building, 7<sup>th</sup> Floor, Near Vidhana Soudha, Ambedkar Veedhi, Bangalore-56000.
3. Joint Commissioner, BBMP, Bommanhalli Zone, Begur Road, Bangalore.
4. Executive Engineer, Lake Division-BBMP, Bangalore.
5. The Tahsildar, Bangalore South Division, Bangalore.
6. The Senior Environmental Officer, Zonal Office- BNG-South Zone, Bangalore
7. Environmental Officer, Regional Office- Bommanhalli, ( Member Convener Of the Committee), Bangalore

As per the instructions of the Deputy Commissioner, Bengaluru Urban District, the spot inspection of Kembatahali lake was carried out by Joint Committee on 07.07.2022. Further, the action taken report is forwarded to Board office and also mailed to the Hon'ble NGT through e-mail, on mail id [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) , on 05.08.2022.

In connection to this, E-mail received from Board office and also from Sri Mukesh Kumar, Advocate/Govt Counsel with respect to the OA NO. 312/2022, suggesting that provides the current status with photographs.

In this regard the location was inspected by the undersigned on 05.09.2022 and made following observations;

1. In the Lake bed area of about 0 Acres 12 Guntas the Temple of Thoppamma Devi is Located. This is part of lake and temple located in the lake area.
2. The Burial Ground is located in two Pockets of Land at an extent of 0 Acres 20 Guntas and 1 Acres 8 Guntas, both are located in lake area.
3. The rejuvenation of the lake by BBMP is under progress.
4. The work with respect to walking footpath on the Lake bund is under progress.
5. The BBMP needs to take action on frequent cleaning required for accumulated floating debris /solid waste in the storm water drain.
6. The BBMP needs to take action on to provide /install Trash barrier at the entry point of storm water drains.
7. The BBMP needs to take action on installation of Bar screen to arrest entry floating debris into the drain at different locations before entering to water from SWD located at Kembattahalli Lake.

8. The BWSSB needs to take action on stoppage of sewage entering into the drain by identifying missing links of lateral sewer lines which are to be connected to the storm water drain
9. The latest photographs are attached.

The latest report along with photographs before the Hon'ble National Green Tribunal, Principal Bench for kind consideration.

  
**Environmental officer  
and Member Convener  
w.r.t NGT OA No. 312 of 2022  
RO, Bommanhalli, KSPCB.**

Kembathahalli Lake Latest Photographs w.r.t. OA No-312/2022







Latitude: 12.857528  
Longitude: 77.577518  
Elevation: 927.47±5 m  
Accuracy: 23.8 m  
Time: 09-02-2022 13:09  
Note: kenbatthahalli lake

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Latitude: 12.857486  
Longitude: 77.577639  
Elevation: 929.58±2 m  
Accuracy: 37.8 m  
Time: 09-02-2022 13:10  
Note: kenbatthahalli lake

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